

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NOS. 22 & 24 OF 2014**

**Dated : 20<sup>th</sup> August, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 22 of 2014 &  
I.A. No. 33 of 2014**

**Madhya Gujarat Vij Co. Ltd. ... Appellant(s)**

**Versus**

**Ankur Scientific Energy Technologies  
Pvt. Ltd. & Ors. .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan  
Ms. Swapna Seshadri**

**Counsel for the Respondent(s): Mr. C.K. Rai for R.1  
Ms. Suparna Srivastava with  
Mr. S.R. Pandey (Rep.) for GERC**

**Appeal No. 24 of 2014  
&  
IA No. 32 of 2014**

**Paschim Gujarat Vij Co. Ltd. & Ors. ... Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory Commission  
& Ors. .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Swapna Seshadri  
Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Rajiv Yadav for R.2  
Ms. Suparna Srivastava  
Mr. S.R. Pandey (Rep.) for R.1**

**ORDER**

We have heard the learned counsel for the Respondent for some time.

Post the matter for further hearing on **12.09.2014 at 12.30 p.m.**

**(Rakesh Nath)**  
**Technical Member**  
ts/js

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**